

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

(IB)-283 (ND)/2017

IN THE MATTER OF:

M/s. Canon India (P) Ltd.

.. PETITIONER

Vs.

M/s. Tulip Telecom Limited

.. RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 11.9.2017

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner/Applicant

: Mr. Nishani Gaurav Gupta, Advocate for O.Cr.
Ms. Aditi, Advocate .. for O.Cr.

For the Respondents

: Mr. Piyush Singh, Advocate.. for Cor. Debtor

ORDER

Learned Counsel for the petitioner is present and it is represented that in terms of earlier directions/order dated 28.8.2017, Banker Certificate has been filed with the Registry. However, Ld. Counsel for the petitioner seeks some time to make his submissions on the next date of hearing.

List on 18.9.2017.

Surjit
11.9.2017


(R. VARADHARAJAN)
MEMBER (JUDICIAL)